

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/616(KB)2018
IA(I.B.C)/710(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	THE PRESS TRUST OF INDIA LIMITED PTI VS AXIOM ESTATES ADVISORY SERVICES PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Snehasish Chakraborty, Adv.] For the Press Trust of India Limited
Ms. Tanusree Paul, Adv.]

Ms. Noelle Banerjee, Adv.] For the Respondent Nos.1 to 5
Mr. Avijit Dey, Adv.]
Ms. Sucheta Mitra, Adv.]

Mr. Mainak Bose, Adv.] For the Respondent Nos.6 to 7

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/710(KB)2021:**
 - a. Appropriate steps be taken by the Stakeholders Committee to pursue its remedy in terms of paragraph 15 of the order dated 23rd January, 2023 passed by this Tribunal.
 - b. List this matter on **24th June, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**